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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**



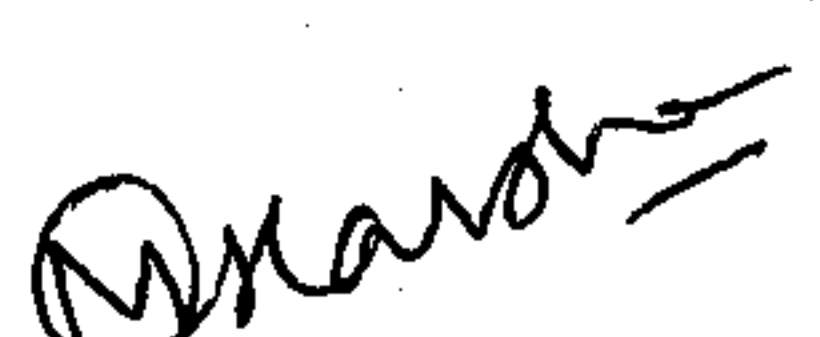
C.P. No. 2/14(1)/NCLT/AHM/2018

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.02.2018**

Name of the Company: Claris Injectables Ltd.

Section of the Companies Act: Section 14(1) of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	NIPUN SINGHVI VISHAL J. DAVE	Adv.	Applicant	 
2.	Madhura Harshe		objector	

ORDER

Learned Advocate Mr. Vishal Dave with Learned Advocate Mr. Nipun Singhvi present for Petitioner.


Petitioner filed unserved cover.

Ms. Madhura Harshe present for KYB Conmat/ Objector.

Objector shall file its objection within one week serving a copy in advance to other side.

For objections of objector, list the matter on 08.03.2018.


MANORAMA KUMARI
MEMBER JUDICIAL


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 19th day of February, 2018.